

DIVISION BENCH
COURT - II

O-236

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/134(KB)2022
IA(COMPANIES.ACT)/44(KB)2024,
IA(COMPANIES.ACT)/116(KB)2023,
IA(COMPANIES.ACT)/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	MINA NEOGY VS A.N.PHARMACIA LABORATORIES PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)

Appearance (via video conferencing/physically)

Mr. Arnab Saha, Adv.] For the Respondents in
Mr. Samrat Chowdhury, Adv.] IA(COMPANIES.ACT)/116(KB)2023
Ms. Paroma Sengupta, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **20.09.2024**.

**Anamitra Pal
Court Officer**